

Co-Accused  
List of co-accused attached Seperate Sheet (1)

Filing no. B.A./8114/2020  
Manish Yadav V/s State of Jharkhand

Advocate's name:-Manoj Kumar

1. SJ/DB (S.J)
2. In Time  
Limitation expired on..... X
3. Court Fee.. NR
4. Authentication Fee due on the copy  
Trial Court Judgement Rs. X  
Appellate Court Judgement Rs PAID
5. (a) Copy of trial court judgenent X  
(b) Copy of appellate court judgement Yes  
(c) Second Copy of petition NA  
(d) Receipt showing service on A.G. Yes  
(e) Vak property stamped }  
executed and accepted Yes
6. (a) Cause title Yes  
(b) Provision of law Yes
7. Intimation regarding surrender of  
Petitioner In Jail
8. Particulars as required by Rule 140(1)  
ChapterXV Part (A) page no. 37 of the  
J.H.C. Rules 2001.. Stated.
9. Others defects